## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/206/2016

NAME OF THE PETITIONER(S)

: A. Ramasubbu

NAME OF THE RESPONDENT(S)

: M/s ANRA Pharmaceuticals Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

BAL

T.K. Bhaskar N. Priyadarshini Kecithi Krishna

Coursel for Respondents

## ORDER

Counsel representing both the parties are present. Petitioner Counsel presented a note to the other side asking for production of original share certificates of the Petitioner and his father. Copy of the notice placed before this Bench. Counsel for the Respondent prayed some time for getting instructions and to make submission. At request, time is extended. Put up on **05.09.2017 at 10.30 A.M.**